

**Land to Sulabh International
Shauchalayas**

7763. SHRICHEEDI PASWAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have made available land to the Sulabh International Shauchalaya at the concessional shauchalaya at the concessional rates; and

(b) if so, the rate at which the land has been made available to the Sulabh International Shauchalaya during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIP. K. THUNGON)

(a): No, Sir.

(b): Does not arise.

[English]

Setting up of Industries

7764. PROF. K.V. THOMAS Will the PRIME MINISTER be pleased to state:

(a) the number of Memoranda of Understanding signed by the Government during 1992-93 for setting up of new industries, State-wise; and

(b) the total investment in these units, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) (a) and (b): During 1992-93, Industrial, Entrepreneurs Memoranda have been failed under the New Industrial policy with the secretariat for Industrial Approvals for setting up industries in the country. State-wise break-up of the IEMs filed with the proposed investment is as under:-